

SUPR EME COUR T OF I ND I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).30468/2008

(From the judgement and order dated 01/07/2008 in WP No. 3332/2008 of
The HIGH COURT OF CHATTISGARH AT BILASPUR)

SURENDRA KUMAR SHARMA

Petitioner(s)

VERSUS

MAKHAN SINGH

Respondent(s)

(With prayer for interim relief and office report)

Date: 31/08/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s) Mr. Arun Kumar Beriwal, Adv.
Mr.B.K.Singh, Adv.
Mr.Virender Rawat, Adv.
Mr.Sanjeev Joshi, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

In spite of serving the respondent twice, no one has entered
appearance on his behalf. In that view of the matter, list on 08.09.2009 for
final disposal.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master